

ports received and passports issued by the Regional Passport Office, Bangalore during the last three months; and

(b) the steps taken for speedy issue of passports by this office?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL):** (a) Total number applications for passports received at the Regional Passport Office, Bangalore, during May, June and July 1990 was 18413 and total number of passports issued during same period was 17185.

(b) RPO, Bangalore have taken steps to clear immediately all these pending cases, except those with adverse reports, in terms of the new verifications system which has commenced from June 1990.

#### **U-Special DTC Buses**

598. **SHRI CHAVIRAM ARGAL:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of D.T.C. buses introduced for the students of Delhi University as U-Special for the current academic session in the capital; and

(b) the number of such buses which had plied during the last academic session?

**THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN):** (a) and (b). U-Special trips constitute only a part of the day's operational programme of a DTC bus. The Corporation operated 975 U-Special trips during the last academic session. The same number of trips continue to be operated during current academic session.

#### **Police Personnel Travelling Without Ticket**

599. **SHRI CHHAVIRAM ARGAL:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the staff of Delhi Transport Corporation, Delhi Police, Home guards and other police personnel are eligible for travelling without ticket in the buses run by the Delhi Transport Corporation;

(b) if so, the details in this regard;

(c) if not, how such persons travel free in the DTC buses frequently; and

(d) the action proposed to be taken to stop such frequent travelling without ticket?

**THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN):** (a) to (d). In terms of provisions of Delhi Road Transport Authority (conditions of Appointment & Services) Regulations 1952, DTC has been providing free duty the DTC Employees of class III and IV recruited on or after 1.9.1952. The same facility is being given to all daily rated and monthly rated employees who were appointed before 1.9.52 and who were in receipt of all route free passes. Officers of Class I and II and wherever necessary operational staff of all categories on duty are also given all-route passes.

Police personnel of the rank of Constables and head Constables are given free travel by DTC buses at the rate of two personnel in uniform in each buses.

Free travel facilities are not extended to Home Guards by DTC.

[*Translation*]

**Loss Incurred by Cochin Shipyard**  
600. **PROF. RASA SINGH RAWAT:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the losses incurred by the Cochin Shipyard during 12989-90;

(b) whether an scheme has been formulated to increase the production capacity in this shipyard; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a)

Rs. 27.71 crores (Provisional)

(b) and (c). A spill-over scheme under Seventh Plan for extension of Quay-I, currently under implementation, is expected to increase the ship-repair turnover by over Rs. 6 crores per annum. Further, the Working group on Shipping, Shipbuilding and Ship-repair etc. for the Eighth Plan has recommended a total outlay of Rs. 140.00 crores, on the following scheme aimed at increasing the production capacity of the Shipyard;—

(Rs/Crores)

Name of the Scheme		Total estimated cost	8th Plan requirements
1	2	3	4
1.	Addl. Ship-repair facilities	50.00	50.00
2.	Facilities for Naval Construction	15.00	10.00
3.	Modernisation, Renewals & Replacement	5.00	5.00
4.	Addl. Shipbuilding facilities	100.00	75.00

The actual implementation of these schemes will depend on whether these are finally approved for inclusion in the Eighth Plan.

[English]

#### Setting up of Agro-Based Industries

601. SHRI BALVANT MANVAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any proposals to set up Agro-based industries in the country;

(b) if so, the number of agro-based industries along with locations proposed to

be set up in Gujarat during 1990-91; and

(c) the details of agro-based industries at present in Gujarat?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No Sir. The Central Government have not proposal to set up any Agro-based industries in the country.

(b) Question does not arise.

(c) As per information received from Agro Industries Corporation of Gujarat, they have the following agro-based industries in the State;